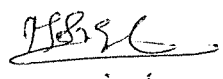


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/1083/IB/2018
NAME OF THE PETITIONER(S) : Annai wind farms India Pvt ltd
NAME OF THE RESPONDENT(S) : Sri Karunambigai Mills pvt ltd
UNDER SECTION : 9 rule 6

S.No.	Name (in Capital)	Represented by	Signature
1)	RJ SRI ANANTHA	For Petitioner	

2) P. H. Aravindh Pandian
Senior Counsel
for
Sandeep Kumar.
for
Corporate Debtor

ORDER

Counsel representing both parties are present. Counsel for respondent/corporate debtor prayed for time for filing counter. At request, time is enlarged. Put up on 20.09.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

knp